

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-506
IB-27/ND/2022

IN THE MATTER OF:

Vishnu Vaibhav Industries Pvt. Ltd.

....Applicant

Vs.

ATS Infrastructure Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 30.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv. Piyush Singh, Adv. Akshay Srivastava and Adv.
Riddhi Jain

For the Respondent : Adv. Krish Kalra

ORDER

Post this matter for arguments on **23.12.2022.**

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**(RAHUL BHATNAGAR)
MEMBER (T)**

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**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**